

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

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**NOTIFICATION**


No. 300

Dated: 14-05-2016

It is notified for the information of all concerned that the Subordinate Courts of Kashmir Province including the Courts located at Bhaderwal, Kishtwar, Doda, Batote, Banihal, Gool and Bani of Jammu Division shall observe Summer Vacation w.e.f., 13<sup>th</sup> June, 2016 to 24<sup>th</sup> June, 2016 (both days inclusive).

The Principal District and Sessions Judges and Chief Judicial Magistrates of all the Districts shall make suitable arrangements for the disposal of urgent criminal business arising during the period of such vacation in the areas within their respective jurisdiction.

By order;

  
(M. K. Hanjura)  
Registrar General

No: 5038-47/16

Dated: 14-05-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
2. Registrar Vigilance, High Court of J&K, Srinagar
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Judicial, High Court wing Jammu/Srinagar  
...for information
5. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
... for His Lordships' kind information.
6. All Principal District and Sessions Judges, Kashmir Province including Principal District and Sessions Judge, Bhaderwah, Ramban, Kishtwar and Kathua.  
...for information with the direction to circulate the notification among all the Judicial Officers in their respective districts.
7. President Bar Association, Jammu/Srinagar for information.
8. Incharge NIC for uploading the same on website.
9. Government Press, Srinagar
10. Office file.

  
Registrar General